

(12)

Dt. 05.10.07

Hon' Mr. Shailendra Pandey, AM

Earlier the case was listed before Registrar, so none present for the applicant. Sri A Dinech holding brief of Sri S. Singh for respondents is present. Adjourned.

List for hearing on 15.11.07.

[Signature]
A.M.

[Signature]

REGISTRAR

15.11.07

List O.A. C.C.P./R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

16.09.08

[Signature]

08.01.08

Hon' Mr. Ashok S. Karamadi, J.M.

Note of Registry

C.A. & R.A. Exchanged.

[Signature]
01/01/08

When this matter is called in the revised call today none appears for the applicant. It is seen from the proceedings that this matter was dismissed in default on 21.09.06 and subsequently it was restored. In spite of this fact when the matter was listed before the Court none appears for the applicant. Having regard to the same I have left with no option except to dismiss the same. Accordingly, the OA is dismissed in default and for non-prosecution.

[Signature]
J.M.